

m.p.w. 25/96
for order
issued on 5-2-96

2/11

cf. pending in
objection

2/11

c.p.w. 16/96
issued order
on 5/2/96

2/11

Reply of Applicant
to m.p.w. on
01-2-96

no
02/2/96

Notices issued to
Applicants

16/2/96
Jal
22/2

Reply of Respondent
to c.p. No. 16/96
recd. on 15-4-96

16/2/96

Dated: 5/2/96 (28)

Applicant by ~~Dr.~~ Dr. A. Shirade.
Respondents by Sh. R. K. Shetty.
Issue notice to the Respondents
on c.p. 16/96.

Adjourned to 22/3/96.

(P. P. Srivastava)
MCA

(B. S. Hegde)
MCT

B

Per Tribunal

Date: 22/3

As there will be no Division
Bench, the matter fixed on
before the Tribunal is adjourned for
Admission hearing / directions / orders /
final hearing on 19-4-96 on m.p. 16/96.
Inform the advocates / Parties
accordingly.

J. J. J. 21/3
Dy. Registrar

Per Tribunal

Date: 19/4/96

Applicant in person by Nae
Advocate / Respondent by Mr. R. K. Shetty
Counsel for wife of Mr.
The matter adjourned to 8/7/96
for only a c.p. 27/96

Dy. Registrar